

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 107**  
**CA-22(PB)/2020**

**IN THE MATTER OF:**

Quality Sales Promotion Pvt Ltd  
and Mehar Investment Pvt Ltd.

...

Applicant/Petitioner

**Order under Rule 16(d) NCLT, 2016.**

**Order delivered on 19.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 18.03.2021.



**(Nirmala Vincent)**  
**Court Officer**

19.02.2021  
Deepak Kumar